

Unemployment

904. SHRI RAJENDRA AGNIHOTRI : Will the Minister of LABOUR be pleased to state :

(a) the backlog of unemployment at the end of March, 1990 and March, 1993 ;

(b) how far the structural reforms measures effected employment growth; and

(c) the employment generated by public and private sectors during the last three years?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY) : (a) to (c). The backlog of open unemployment at the end of March, 1990 and March, 1993 was as 13.85 million and 17.10 million respectively.

The Government has accorded the highest priority to promoting sustainable employment-intensive growth in its economic reform policies. As a result, total employment growth in the economy is estimated by the Planning Commission, to have virtually doubled to about 6 million in each of the years 1992-93 and 1993-94 as compared to only 3 million in the crisis year 1991-92. In 1994-95, with overall aggregate employment can be expected to be commensurately greater.

Employment in the Organised Sector by Public and Private Sectors as on 31st March, 1993, 1994 and 1995 as per Employment Market Information Programme was as follows :

	Employment (In Thousands)		
	Public Sector	Private Sector	Total
1993	19326.1	7850.5	27176.6
1994	19444.9	7929.9	27374.8
1995*	19294.2	8114.4	27408.6

*As per Quick Estimate.

NOTE : 1. The data pertain to all establishments in the Public Sector irrespective of size of employment and those non-agricultural establishments in the Private Sector employing 10 or more workers.

2. Sikkim, Arunachal Pradesh, Dadra & Nagar

Haveli and Lakshadweep are not covered under the Employment Market Information (EMI) programme.

3. Employment in India Missions/Embassies abroad, Defence forces are not covered.

4. The smaller establishments employing 10-24 persons in the private sector in the metropolitan areas of Greater Bombay and Calcutta are not covered due to practical difficulties.

Setting up of Coffee Auction Centres

905. SHRI RAMESH CHENNITHALA : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government propose to allow small growers of coffee to market their entire products under Free Sale Quota;

(b) if so, the details thereof;

(c) whether there is any proposal to set up more auction centres; and

(d) if so, the details of places where these auction centres will be opened?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (d) . Government of India have allowed 100% Free Sale Quota to small growers, whose holding is less than 10 hectares, in order to facilitate export as well as domestic sales from 22nd April, 1995 under which the grower has an option to sell his produce either in the domestic market or export market. As regards setting up of new auction centres, there is no proposal under the consideration of this Ministry. However, the Coffee Board has in principle recognised four auction centres under private and government sectors, apart from its own auction centres. The names of the four auction centres are given below:

i) Indian Coffee Trade Association, Infantry Road, Bangalore.

ii) Coorg Coffee Marketing Centre, Madikeri.

iii) Andhra Pradesh Forest Development corporation, Visakhapatnam (held at Vijayawada).

iv) Mysore Coffee Curing Works, Chikmagalur.